

**ANNEXURE -1**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**List of stakeholders as on : Jan 6,2022 ( updated upto Dec 31,2024)**

**List of Secured Financial Creditors**

|                                 |                      |                            |                    |                           |                 |                                     |   |                              |                             |  |                            |  |                          | Amount (Rs)                        |                  |          |
|---------------------------------|----------------------|----------------------------|--------------------|---------------------------|-----------------|-------------------------------------|---|------------------------------|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|------------------|----------|
|                                 |                      | Details of Claims Received |                    | Details of Claim Admitted |                 |                                     |   |                              |                             |  |                            |  |                          |                                    |                  |          |
| Sl no                           | Name of Creditor     | Date of Receipt            | Amount of Claim    | Amount of claim admitted  | Nature of Claim | Amount covered by security interest | Whether security int relinqushe d (Y/N) | Details of security interest | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues which may be set off | Amount of claim rejected | Amount of claim under verification | Remarks          |          |
| 1                               | Punjab National Bank | 28-12-2021                 | 6,09,44,983        | 5,35,15,489               | Financial Loan  | Yes                                 | Y                                       | Goods,book debts - missing   | Personal guarantee          | 86   | 0                          | 0  | 74,29,494                |                                    | Note -1 /2       |          |
| 2                               | Gosree Finance Ltd   | 30-12-2021                 | 89,79,976          | 89,79,976                 | Financial Loan  | Yes                                 | Y                                       | Book debts - missing         | Personal guarantee          | 14   | 0                          | 0  | 0                        | 0                                  | Note -2          |          |
|                                 |                      |                            | <b>6,99,24,959</b> | <b>6,24,95,465</b>        |                 |                                     |   |                              |                             |  |                            |  |                          |                                    | <b>74,29,494</b> | <b>-</b> |
| <b>100% PAID IN LIQUIDATION</b> |                      |                            |                    | <b>6,24,95,465</b>        |                 |                                     |   |                              |                             |  |                            |  |                          |                                    |                  |          |

**Note:**

**Note-1: Relinquishment of security interest :** In the absence of secured assets ( goods and book debts which are not available /missing) for recovery the financial creditors do not seem to have any secured assets to recover other than personal guarantees.

M/s Punjab National Bank has in addition recovered from the corporate guarantee of 100% holding company of their CD in UAE an amount of Rs. 10.42 crores and adjusted from above loan. M/s PNB has informed in Liquidation that it has received Rs. 40 lacs as TDS refund which has also been adjusted from their dues.

Note 2: PNB Original claim has been reduced to the extend of some reimbursement of costs based on mutual discussions

**The FC's has been fully settled in Liquidation**